

**NATIONAL COMPANY LAW TRIBUNAL
COURT No. – I, MUMBAI BENCH**

*** **

CP No. 457/2019

Nina Waterproofing Systems Pvt Ltd

V/s

IL & FS Financial Services Ltd

*** **

Dated 23rd February, 2021

ORDER

Sr. No. 23

The matter is taken up on VC. Due to paucity of time, the matter could not be taken up today. List this matter on 12/05/2021 for further consideration and hearing.

**Sd/-
V. NALLASENAPATHY
Member (Technical)**

**Sd/-
JANAB MOHAMMED AJMAL
Member (Judicial)**

Steno: Vedant Kedare